



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/1202/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 25th February, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2020/743 dtd 20.02.2020
Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 26.02.2020 along with station leave permission w.e.f. the evening of 25.02.2020 till the morning of 27.02.2020, as prayed for. The Chief Judicial Magistrate, Bongaigaon, in her absence, the Addl. Chief Judicial Magistrate, Bongaigaon and in her absence the Munsiff-cum-JMFC, Bongaigaon will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/1203/A, dated 25.2.2020

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

[Handwritten signature]

JT. REGISTRAR (VIGILANCE)

[Handwritten initials]